

DIVISION BENCH
COURT - II

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/580(KB)2020
IA(I.B.C)/1338(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS MSP METALLICS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Applicant
Mr. Sidhartha Sharma, Adv.]
Mr. Rishav Dutt, Adv.]
Mr. Mohit Sharma, Adv.]
Mr. Aman Kataruka, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Applicant present.
2. **IA(I.B.C)/1338(KB)2024:**
 - a. Registry is directed to issue notice to the Respondent Odisha Industrial Infrastructure Development Corporation to intimate the status of the consideration as reflected in the incorporation dated 19th June, 2024 as in page 183 of the application by way of speed post and by way of e-mail and place the tracking information report on record.
 - b. Let a report be filed within a period of two weeks and the copy of the petition be served upon the said Respondents.
 - c. List the matter on **29.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**